

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI DATED THE 8TH JUNE, 1984.

NOTIFICATION
(Income-tax)

No. 5958 F.NO.187/21/84-IT(AI) : In exercise of the power conferred by sub-section (1) of Section 121 of the Income-tax Act, 1961 (43 of 1961 and in supersession of all earlier notifications issued in this regard, the Central Board of Direct Taxes hereby directs that the Commissioner of Income-tax specified in Column 1 of the Schedule hereto annexed with headquarters specified in Column (2) thereof shall perform his functions in respect of such areas of such persons or of such cases or classes of cases as are comprised in the jurisdiction of the Commissioner of Income-tax referred to in Column (3) of the said schedule, subject to such areas/persons/cases or classes of cases falling within the city mentioned in Col. (2).

Provided that the Commissioner of Income-tax shall also perform his functions in respect of such persons or such cases as have been or may be assigned by the Central Board of Direct Taxes to any Income-tax authority subordinate to him. Provided further that the Commissioner shall not perform his functions in respect of such persons or such cases as have been or may be assigned to any Income-tax authority outside the jurisdiction.

SCHEDULE

COMMISSIONER OF INCOME TAX	HEADQUARTERS	JURISDICTION
1.	2.	3.
CIT (INVESTIGATION) WEST BENGAL-I	CALCUTTA	CIT WEST BENGAL-I TO XIV.

This notification shall come into effect from 15-6-1984.

RM
(R.K. TEWARI)

UNDER SECY, CENTRAL BOARD OF DIRECT TAXES.

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. All Commissioners of Income-tax.
2. Directors of Ins.(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
3. Dte. of O & MS (IT), 1st Floor, Aiwan-e-Ghalib, New Delhi(5 copies)
4. All Officers & Sections in I.T. Wing of C.B.D.T., New Delhi.
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6. Bulletin Section of Dte. of Ins.(KS&P), New Delhi(5 Copies).
7. Director of Training, I.T.S, National Academy of Direct Taxes, Staff College, Nagpur(5 copies).
8. Shri. P.K. Kartha, Jt. Secy. Ministry of Law, Justice and Company Affairs, (Department of Legal Affairs), New Delhi.
9. The Chief Controller of Accounts, C.B.D.T., H-Block, Vikas Bhawan, New Delhi.

RM
(R.K. TEWARI)

UNDER SECY, CENTRAL BOARD OF DIRECT TAXES.